

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20128-20129/2005

(From the judgement and order dated 28/02/2005 in WP No.110/2005 &
WP No.9412/1998 of the HIGH COURT OF A.P. AT HYDERABAD)

GOVERNMENT OF A.P.AND ORS.

Petitioner(s)

VERSUS

V.APPALA SWAMY

Respondent(s)

(With prayer for interim relief and office report)

Date: 22/09/2006 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mrs. D. Bharathi Reddy,Adv.

For Respondent(s) Mr. K.L. Sastry,Adv.

for

Mr. R.V. Kameshwaran,Adv.

UPON hearing counsel the Court made the following

O R D E R

Delay in filing rejoinder affidavit is condoned.

next week.

In view of the letter circulated, put up for final disposal

(A.S. BISHT)

COURT MASTER

(PUSHAP LATA BHARDWAJ)

COURT MASTER